

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 620
45/252/ND/2022

IN THE MATTER OF:

Income Tax Officer, Ward 22(1), New Delhi

...APPELLANT

Vs.

ROC, Delhi and Ors. (M/s. S H Overseas Pvt. Ltd.)

...RESPONDENT

Section

U/s 252

Order delivered on 27.09.2022
(Virtual Hearing)

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

For the Income Tax Department

:Mr. Puneet Rai, Advocate.

For the RoC

:Asst. Roc.

ORDER

Due to paucity of time, matter is adjourned to 21.10.2022.


(COURT OFFICER)